

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 710
TO BE ANSWERED ON 03.12.2015

PROJECTS UNDER SOLAR PARKS

+710. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of projects being implemented for setting up of solar parks in the country, State/UT-wise;
- (b) the manner in which these parks are being regulated;
- (c) the details of progress made in regard to solar park mission during the last three years, State/UT-wise;
- (d) whether the Government has envisaged any scheme for setting up of new solar parks in the country, if so, the details thereof, State/UT-wise;
- (e) if not, the reasons therefor; and
- (f) the time by which solar projects are likely to be started in Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a):** Till date 27 solar parks with aggregate capacity of 18,418 MW have been sanctioned in 21 States/UTs in the country. State/UT-wise details are given in Annexure.
- (b):** The solar parks in the country are being developed as per the guidelines of the scheme “Development of Solar Parks and Ultra Mega Solar Power Projects”.
- (c):** The scheme for development of solar parks has been rolled out by the Ministry of New & Renewable Energy on 12-12-2014. The details of solar parks approved to different States/UTs are given in Annexure mentioned above.
- (d)&(e):** The Government is already implementing the scheme for development of solar parks. Under this scheme, it is proposed to set up at least 25 Solar Parks and Ultra Mega Solar Power Projects targeting over 20,000 MW of solar power installed capacity within a span of 5 years starting from 2014-15. All the States and Union Territories are eligible for benefitting under the scheme.
- (f):** Ministry has sanctioned one solar park of capacity 600 MW to be set up in Jalaun, Allahabad, Mirzapur & Kanpur Dehat districts of Uttar Pradesh. As per the guidelines of the scheme, the solar parks are to be developed within a period of 18 months from the date of sanction.

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 710 for answer on 03/12/2015

Details of Solar Parks approved to different States/UTs

Sl. No.	State	Capacity (MW)	Land identified at
1.	Andhra Pradesh	1500	NP Kunta of Anantpuramu & Galiveedu of Kadapa Districts
2.	Andhra Pradesh	1000	Kurnool District
3.	Andhra Pradesh	1000	Galiveedu Madal, Kadapa district
4.	A&N Islands	100	South Andaman
5.	Arunachal Pradesh	100	Near Tezu township in Lohit district
6.	Assam	69	Amguri in Sibsagar district
7.	Chhattisgarh	500	Under finalization
8.	Gujarat	700	Radhanesda, Vav, Distt. Banaskantha
9.	Himachal Pradesh	1000	Spiti Valley of Lahaul & Spiti District
10.	Jammu & Kashmir	100	Under finalization
11.	Karnataka	2000	Pavagada taluk Tumkur district
12.	Kerala	200	Kasargode district
13.	Madhya Pradesh	750	Rewa, MP
14.	Madhya Pradesh	2000	Neemuch, Agar, Mandsaur, Shajapur, Rajgarh, Chhatarpur and Morena
15.	Maharashtra	500	Sakri, Dhule district of Maharashtra
16.	Meghalaya	20	West Jaintia Hills & East Jaintia Hills districts
17.	Nagaland	60	Dimapur, Kohima and New Peren districts
18.	Odisha	1000	Under finalization
19.	Rajasthan	680	Bhadla Phase II, Bhadla, Rajasthan
20.	Rajasthan	1000	Bhadla Phase III, Bhadla, Rajasthan
21.	Rajasthan	1000	Jaisalmer Phase I, Jaisalmer, Rajasthan
22.	Rajasthan	500	Bhadla Phase IV, Bhadla, Jodhpur Rajasthan
23.	Tamil Nadu	500	Ramanathapuram district.
24.	Telangana	1000	Gattu, Mahabubnagar district
25.	Uttar Pradesh	600	Jalaun, Allahabad, Mirzapur and Kanpur Dehat districts
26.	Uttarakhand	39	Almora district
27.	West Bengal	500	East Mednipur, West Mednipur, Bankura districts

